## Greenfield crude oil refinery in Andhra Pradesh

- 2692. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether Government is considering to establish a greenfield crude oil refinery and petrochemical complex in Andhra Pradesh as mandated in the Andhra Pradesh Reorganisation Act;
  - (b) if so, the details thereof;
  - (c) whether Andhra Pradesh has signed any MoU with the petrochemical companies;
  - (d) whether a feasibility study was carried; and
  - (e) what is the present position of the project?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Andhra Pradesh Reorganization Act, 2014 envisages examining of feasibility for establishing a Greenfield crude oil refinery and petrochemical complex in the State of Andhra Pradesh. Accordingly, Hindustan Petroleum Corporation Ltd. (HPCL) along with Gas Authority of India Ltd. (GAIL) is evaluating the techno-commercial feasibility for setting up greenfield petrochemical complex at Kakinada in Andhra Pradesh. In this context, a MoU has been signed between Government of Andhra Pradesh, HPCL and GAIL on 27.01.2017.

(d) and (e) Detailed Feasibility Study for the Petrochemical Complex has been carried out by Engineers India Limited (EIL). Discussions with Government of Andhra Pradesh are underway for Viability Gap Funding/Incentive package for the project.

## Raids against theft/adulteration in petrol pumps

- 2693. SHRI SANJIV KUMAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that nation-wide raids have taken place in connection with theft/adulteration in petrol pumps in the recent past;
  - (b) if so, the State-wise details thereof, including those in Jharkhand;
  - (c) what action has been taken against those found guilty; and
  - (d) what deterrent measures are being taken to ensure that this does not recur?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Public Sector